

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 902/2018
M.A. No. 990/2018
M.A. No. 991/2018

The 23rd day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Subham Kumar, Group 'C'
Aged about 30 years,
S/o Shri Gopal Prasad,
R/o Kishan Krishi Kendra Station Road,
Fatuha, Patna-803201 (Bihar).

2. Satya Prakash, Group 'C'
Aged about 32 years,
S/o Shri Gopal Prasad,
R/o Kishan Krishi Kendra Station Road,
Fatuha, Patna-803201 (Bihar) .. Applicants

(By Advocate : Shri Amit Chawla)

Versus

1. The Secretary,
M/o Communication and IT,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi-110001.

2. The Chief Postmaster General,
Dak Tar Bhawan,
G.P.O. Parliament Street,
New Delhi-110001. .. Respondents

(By Advocate : Ms. Kiran Ahlawat)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Head both the sides.

2. MA 990/2018 seeking condonation of delay is allowed, in the circumstances and for the reasons mentioned therein and in the interest of justice.
3. MA 991/2018 filed for joining together is also allowed.
4. It is submitted that the impugned order dated 14.10.2015, whereunder the re-examination of the Postal Assistant/Sorting Assistant DR Examination 2014 held for Delhi, Madhya Pradesh and Himachal Pradesh Circles was cancelled, was already challenged before this Tribunal in O.A. No. 2795/2016 and a Coordinate Bench of this Tribunal by its order dated 10.04.2018 in the said O.A. No. 2795/2016 quashed the impugned Cancellation Order dated 14.10.2015. A copy of the judgment of this Tribunal in O.A. No. 2795/2016 dated 10.04.2018 is produced before us today. The learned counsel for the respondents also not disputed the said fact.
5. In the circumstances, the instant O.A. is also disposed of, in terms of the judgment in O.A. No. 2795/2016 dated 10.04.2018. No order as to costs.

(A.K. BISHNOI)
Member (A)

/Jyoti /

(V. AJAY KUMAR)
Member (J)